

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:486
ANSWERED ON:10.05.2012
BLACKMARKETING OF TICKETS
Sinh Dr. Sanjay; Vasava Shri Mansukhbhai D.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether surprise inspection of reservation offices are regularly carried out to contain the activities of unauthorised agents/touts;
- (b) if so, the zone-wise number of surprise inspections carried out during the last three years;
- (c) the number of officials found involved in blackmarketing of railway tickets during the said inspection and the number of touts caught; and
- (d) the zone-wise details of the punitive action taken against the culprits?

Answer

MINISTER OF RAILWAYS (SHRI MUKUL ROY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 486 BY DR. SANJAY SINH AND SHRI MANSUKH BHAI D. VASAVA TO BE ANSWERED IN LOK SABHA ON 10.05.2012 REGARDING BLACKMARKETING OF TICKETS.

(a): Yes, Madam.

(b): Surprise inspections and preventive checks are conducted at reservation offices to contain the activities of unauthorised agents/touts. These checks are intensified during peak rush period/festival seasons. The details of the checks/inspections carried out at stations including reservation offices during the last three years - 2009-10, 2010-11 and 2011-12, Zone-wise are appended-I.

(c) & (d): The Zone-wise details of the touts apprehended/prosecuted/ punitive action taken and the number of staff involved against whom action has been taken under the Discipline and Appeal Rules during the year-2009-10, 2010-11 and 2011-12 are appended-II & III.